

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.173/TT/2018

Subject : Petition for determination of transmission tariff for Assets under “Eastern Region Strengthening Scheme–XI (ERSS-XI)” under Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

Date of hearing : 23.4.2019

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I. S. Jha, Member

Petitioner : Power Grid Corporation of India Limited

Respondent : GRID Corporation of Orissa Ltd. and 5 others.

Parties present : Shri S. K. Niranjana, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri Amit Yadav, PGCIL

Record of Proceedings

The representative of petitioner submitted that the instant petition is filed for determination of transmission tariff for Asset I:STATCOM System (+/-) 300 MVAR complete in all respect including coupling transformer, mechanically switched compensation (2x125 MVAR reactor), cooling system and STATCOM protection/controller etc. at Rourkela Sub-station and Asset II:STATCOM System (+/-) 200 MVAR complete in all respect including coupling transformer, mechanically switched compensation (2x125 MVAR reactor and 2x125 MVAR capacitor), cooling system and STATCOM protection/controller etc. at Jeypore Sub-station under “Eastern Region Strengthening Scheme-XI (ERSS-XI)” in the Eastern Region. He further submitted that grant of ₹31638 lakh was received for Assets I and II at the time of filing of petition and second installment of grant of ₹31690 lakh was received on 14.2.2019. The receipt of the second installment of the grant would require adjustment in the capital cost of the assets and revision of tariff Forms. He also prayed for two weeks’ time to file Auditor certificate along with revised tariff forms.

2. The Commission accepted the request of the petitioner and directed the petitioner to file Auditor certificate along with revised tariff forms, on affidavit, by 13.5.2019, with advance copy to the respondents.



3. Subject to the above, the Commission reserved order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

